

ITEM NO.101

COURT NO.10

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 1890-1891/2010

ASSOCN. OF VASANTH APPTS. OWNERS

Appellant(s)

VERSUS

V. GOPINANTH AND ORS. & ORS.

Respondent(s)

[PART-HEARD BY HON'BLE K.M. JOSEPH AND HON'BLE PAMIDIGHANTAM SRI NARASIMHA, JJ.]

WITH

C.A. No. 7334/2013 (XII)

C.A. No. 7847-7848/2013 (XII)

W.P.(C) No. 591/2015 (X)

Date : 30-11-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s)

Ms. Neha Rathi, AOR

Ms. V. Mohana, Sr. Adv.
Mr. Ashwin Kumar DS, Adv.
Mr. D. L. Chidananda, AOR
Ms. Aditi Dani, Adv.
Ms. Ayushma Awasthi, Adv.

Mr. Pranav Sachdeva, AOR

For Respondent(s)

Mr. B. Balaji, AOR

Mr. R. Nedumaran, AOR

Mr. Jayanth Muth Raj, Sr. Adv.
Mr. Prabhu Ramasubramanian, Adv.
Ms. Malavika Jayanth, Adv.
Mr. P. V. Dinesh, AOR

Civil Appeal Nos. 1890-1891/2010 etc.

Mr. M. Yogesh Kanna, AOR

**Mr. Amit Anand Tiwari, AAG.
Dr. Joseph Aristotle S., AOR
Ms. Mary Mitzy, Adv.
Ms. Devyani Gupta, Adv.
Ms. Preeti Singh, Adv.
Ms. Ripul Swati Kumari, Adv.
Mr. Sanjeev Kumar Mahara, Adv.**

**Mr. Sanjay R. Hegde, Sr. Adv.
Mr. D. Kumanan, AOR
Mr. Sheikh Fakhruddin Kalia, Adv.**

Mr. Vinodh Kanna B., AOR

Mr. T. R. B. Sivakumar, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Part-heard.

List the matters tomorrow, 01st December, 2021.

**(NIDHI AHUJA)
AR-cum-PS**

**(RENU KAPOOR)
BRANCH OFFICER**